

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARKARDOOMA COURTS: DELHI**

ORDER

Pursuant to the Transfer and Posting of the Judicial Officers and in partial modification of earlier orders, the following Committees at Karkardooma Courts, Delhi are hereby re-constituted as under, with immediate effect:-

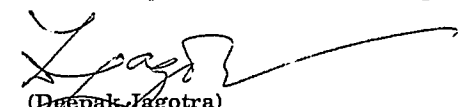
Sl. No.	Name of the Committee	Name of Judicial Officers
1	Building Maintenance Committee	1. Ld. Principal District & Sessions Judge, East/Chairperson 2. Ld. Principal District & Sessions Judge, Shahdara/Member 3. Ld. Principal District & Sessions Judge, North-East/Member 4. Ld. Administrative Civil Judge, Shahdara/Member 5. Ld. Administrative Civil Judge, North-East/Member 6. Ld. Administrative Civil Judge, East/Member Secretary
2	Security Committee	1. Ld. Principal District & Sessions Judge, East/Chairperson 2. Ld. Principal District & Sessions Judge, Shahdara/Member 3. Ld. Principal District & Sessions Judge, North-East/Member 4. The DCP (East)/Member 5. Ld. Administrative Civil Judge, Shahdara/Member 6. Ld. Administrative Civil Judge, North-East/Member 7. Ld. Administrative Civil Judge, East/Member Secretary 8. The In-charge, Police Post, Karkardooma Courts/Member
3	Chamber Allotment Committee	1. Ld. Principal District & Sessions Judge, East/Chairperson 2. Ld. Principal District & Sessions Judge, Shahdara/Member 3. Ld. Principal District & Sessions Judge, North-East/Member 4. The President, Shahdara Bar Association/Member 5. The Hony. Secretary, Shahdara Bar Association/Member 6. Ld. Administrative Civil Judge, Shahdara/Member 7. Ld. Administrative Civil Judge, North-East/Member 8. Ld. Administrative Civil Judge, East/Member Secretary
4	Committee dealing with Kiosk/Space & extension of renewal of license/canteen/dispensary	1. Sh. Reetesh Singh, ASJ-02(Spl. Judge)(NDPS), East/Chairperson 2. Ld. Administrative Civil Judge, Shahdara/Member 3. Ld. Administrative Civil Judge, North-East/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
5	Residential Complex Maintenance Committee	1. Sh. Anurag Sain, Spl. Judge (PC Act) CBI-11(RACC)/Chairperson 2. Ms. Surabhi Sharma Vats, ASJ (FTSC) (RC), East/ Member 3. Sh. Mayank Mittal, ACJ-CCJ-ARC, East/Member Secretary 4. Sh. Prayank Nayak, JJB-IV, Family Court Complex, Vishwas Nagar/Member
6	Estimate Examine & Scrutiny Committee	1. Sh. Rakesh Kumar Rampuri, ASJ (FTSC) (RC), East/Member 2. Ld. Administrative Civil Judge, Shahdara/Member 3. Ld. Administrative Civil Judge, North-East/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
7	To Monitor the work done/progress of the work carried out by the Civil & Electrical PWD at KKD	1. Sh. Arun Sukhija, ASJ-03, East/Chairperson 2. Ld. Administrative Civil Judge, Shahdara/Member 3. Ld. Administrative Civil Judge, North-East/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
8	Maintenance & Cleanliness Committee	1. Sh. Arun Sukhija, ASJ-03, East/Chairperson 2. Sh. Amitabh Rawat, ASJ-03, Shahdara/Member 3. Ld. Administrative Civil Judge, Shahdara/Member 4. Ld. Administrative Civil Judge, North-East/Member 5. Ld. Administrative Civil Judge, East/Member Secretary
9	Library Committee	1. Sh. Arun Sukhija, ASJ-03, East/Chairperson 2. Sh. Amitabh Rawat, ASJ-03, Shahdara/Member 3. Ms. Mona Tardi Kerketta, ADJ-01, North-East/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
10	Disaster Management Committee	1. Sh. Sandeep Gupta, ASJ (SC-RC)-01, East/Chairperson 2. Ms. Niti Phutela, ASJ (SC) (POCSO), Shahdara/Member 3. Ld. Administrative Civil Judge, Shahdara/Member 4. Ld. Administrative Civil Judge, North-East/Member 5. Ld. Administrative Civil Judge, East/Member Secretary

Website TMC

11	Environment & Horticulture Committee	1. Sh. Arun Sukhija, ASJ-03, East/Chairperson 2. Ld. Administrative Civil Judge, Shahdara/Member 3. Ld. Administrative Civil Judge, North-East/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
12	Lock-Up Committee	1. Sh. Reetesh Singh, ASJ-02(Spl. Judge)(NDPS), East/Chairperson 2. Ld. Chief Metropolitan Magistrate, East/Member 3. Ld. Chief Metropolitan Magistrate, Shahdara/Member 4. Ld. Chief Metropolitan Magistrate, North-East/Member 5. Ld. Administrative Civil Judge, East/Member Secretary
13	Condemnation Board	1. Sh. Satvir Singh Lamba, ASJ (SC) (POCSO), East/Chairperson 2. Ld. Administrative Civil Judge, Shahdara/Member 3. Ld. Administrative Civil Judge, North-East/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
14	De-stress Centre Committee	1. Sh. Ajay Gupta, ASJ-05-cum-ASJ(Electricity), East/Chairperson 2. Ld. Administrative Civil Judge, Shahdara/Member 3. Ld. Administrative Civil Judge, North-East/Member 4. Ld. Administrative Civil Judge, East/Member Secretary
15	Creche Committee	1. Ms. Deepali Sharma, ASJ-04, East /Chairperson 2. Ms. Raj Rani, PO-MACT, East/Member 3. Ms. Renu Chaudhary, MM-04 East/Member 4. Ld. Administrative Civil Judge East/Member Secretary
16	Digitization Committee	1. Sh. Reetesh Singh, ASJ-02(Spl. Judge)(NDPS), East/Chairperson 2. Ms. Renu Chaudhary, MM-04 (East)/Member 3. Sh. Mayank Mittal, ACJ-CCJ-ARC (East)/Member Secretary
17	Committee dealing with the matter pertaining to E-tendering for outsourcing of Private Security Guards and Sanitation/Housekeeping work.	1. Ms. Deepali Sharma, ASJ-04, East/Chairperson 2. Sh. Arun Sukhija, ASJ-03, East/Member 3. Sh. Hasan Anzar, ASJ-06 (POCSO), East/Member 4. Sh. Mayank Mittal, ACJ-CCJ-ARC, East/Member 5. Ms. Neha Priya, ACJ-CCJ-ARC, Shahdara/Member 6. Ms. Pragati, ACJ-CCJ-ARC, North-East/Member

Note:

1. All the decisions taken by each Committee (not chaired by Principal District & Sessions Judge himself) shall be subject to the approval of the Principal District & Sessions Judge (East).
2. Any correspondence with the Hon'ble High Court of Delhi, New Delhi and Principal District & Sessions Judge (Hqs) shall be done only through the undersigned.



(Deepak Jagotra)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi

No. 6986-6997 /PD&SJ(East)/KKD/Delhi

Dated 21/1/2022

Copy forwarded for information & necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District and Sessions Judge(HQs), Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, Shahdara, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, North-East, Karkardooma Courts, Delhi.
5. The concerned Judicial Officers, Karkardooma Courts, Delhi.
6. The Concerned Officials.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
8. The Administrative Officer (Judl./Incharge all the Branches, Karkardooma Courts, Delhi.
9. For uploading on LAYERS.
10. PS/Reader to the undersigned.
11. Concerned file.
12. Guard File


Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi